



## GAZETTE

## EXTRAORDINARY PUBLISHED BY AUTHORITY

No. 82

Imphal, Friday, August 1, 2025

(Sravana 10, 1947)

## GOVERNMENT OF MANIPUR DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS (PERSONNEL DIVISION)

## ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 22<sup>nd</sup> July, 2025

No.RRDP-23/1/2020-DP-DP: The Governor of Manipur is pleased to order creation of the following post in the Secretariat: Law & Legislative Affairs Department, Government of Manipur as detailed below:

Sl.	Name of the	Service Grade	No. of Post	Pay Scale
No.	Post			
(I)	(H)	(III)	(IV)	(V)
	Law Officer	Manipur Legal Service Junior Grade-II	4 (Four)	Level-9 of MS (RP) Rules, 2019

- 2. The expenditure is debitable from the relevant Head of Account of Manipur Secretariat under DDO by General Administration Department, Government of Manipur.
- 3. This is issued in pursuance of the decision of the State Cabinet in its meeting held on 26.09.2023 and with the concurrence of FD(PIC) vide their U.O. No.251/2023-2024/FD(PIC) dated 28.02.2024 & DP's U.O. No.263/2023-2024/DP dated 08.02.2024.

By orders & in the name of the Governor,

M. RABICHANDRA SINGH, Under Secretary (DP), Government of Manipur.